

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

OP No. 3 of 2012

Dated : 30th April, 2014

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

Indian Biomass Power Association **.... Appellant (s)**
Versus
Ministry of Power, Government of India & Anr. **...Respondent (s)**

Counsel for the Appellant(s) : Mr. Ganesan Umapathy
Ms. R.Mekhala

Counsel for the Respondent(s) : Mr. K.V.Mohan
Mr. K.V.Balakrishnan for R-3
Mr. M.G. Ramachandran
Mr. Anand K.Ganesan
Ms. Swapna Seshadri fro R-4
Ms. Suparna Srivastava for R-5 & R-8
Mr. C.K.Rai for R-6
Mr. Rutwik Panda for R-7
Mr. S.Vallinayagam for R-9
Mr. Samir Malik
Mr. Ravi Prakash
Mr. Aditya Dewan for PTC India

ORDER

The learned counsel for the Appellant is filing the note of suggestions. The learned counsel for the Commission is directed to go through the same and file his note of suggestions.

Post the matter on **03.07.2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

js/kt